

**Central Administrative Tribunal
Principal Bench, New Delhi**

**OA No.1022/2015
MA-1610/2016**

This the 10th day of May, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr.K.N.Shrivastava, Member (A)**

1. Abehy Singh
Aged about 54 years,
S/o Sh. Arjun Singh,
R/o 101, Oasis Aptt., Ramprastha Greens,
Sec-7, Vaishali, Ghaziabad,
Scientist 'D' Serving as Incharge of PCI-SSI,
Division, CPCB.
2. N.K.Gupta,
Aged about 52 years,
S/o Late Sh. Prabhakar Gupta,
R/o Flat No.815-D, Tower-15,
Gulmohar Green,
Mohan Nagar, Ghaziabad,
Scientist 'D' serving as Incharge of ESS
(Env.Surv.Squard), CPCB. ... Applicant

(By Advocate: Shri M.K. Bhardwaj)

Versus

1. The Secretary,
Ministry of Environment, Forests & Climate Change
Indira Paryavaran Bhawan, Jor Bagh Road,
New Delhi-110003
2. Central Pollution Control Board,
Through its Chairman,
Parivesh Bhawan, East Arjun Nagar,
Delhi-110032.... Respondents

(By Advocate: Shri Vijendra Singh Rajkumar)

ORDER(ORAL)**Hon'ble Mr.JusticePermodKohli****MA-1610/2016**
OA-1022/2015

Through the medium of M.A.No.1610/2016, the applicants seek withdrawal of OA-1022/2015 with liberty to approach the Tribunal again in the event any grievance remains to be redressed by the respondents. OA-1022/2015 which waslisted for hearing on 27.05.2016, is called today and taken up on board. For the reasons stated in the application, the same is allowed. OA stands dismissed as withdrawn with the aforesaid liberty.

Issue **Dasti.****(K.N. Shrivastava)**
Member(A)**(PermodKohli)**
Chairman

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